

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) No. of foreign nationals—12. 'B' Class—2. 'C' Class—10.

(b) Yes, Sir, only to those accustomed to western diet.

(c) Yes, Sir, only to those who are really accustomed to western diet.

#### Seniority of Assistants

2372. { Shri S. M. Banerjee:  
Shri Kachhavaiya:

Will the Minister of Home Affairs be pleased to state:

(a) whether any representations were received from Assistants of the Central Secretariat regarding rectification of erroneous fixation of their seniority;

(b) if so, whether any action was taken thereon on the basis of the Judgement by the Allahabad High Court delivered on the 3rd January, 1964; and

(c) if not, the reasons therefor?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) to (c). Recently some representations referring to the Allahabad High Court Judgement have been received. These are under consideration.

#### Bomb Found at Dehra Dun

2373. { Shri Yashpal Singh:  
Shri S. M. Banerjee:

Will the Minister of Home Affairs be pleased to state:

(a) whether a bomb was found near the Survey of India Office at Dehra Dun on the 15th March, 1964;

(b) whether any investigation has been ordered; and

(c) whether any culprit has been apprehended?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) No, Sir.

(b) and (c). Do not arise.

#### Departmental Canteens

2374. **Shri A. S. Saigal:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that elected members of staff councils in his Ministry are not associated with the management of departmental canteens;

(b) whether any emoluments are paid to Government servants employed in the departmental canteens; and

(c) if so, the total emoluments paid to such Government servants?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) No, Sir. They are represented.

(b) No.

(c) Does not arise.

#### All India Service Officers

2375. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) who are the All India Services officers who have been retired at the age of 55 and not given the benefit of increase in superannuation age to 58;

(b) how their cases were processed;

(c) whether U.P.S.C. was consulted;

(d) how many cases are pending for such retirement at the age of 55; and

(e) how many have crossed the 55 age limit?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):**

(a) One officer, Shri A. R. Khan (I.P.S.—U.P.) has retired on the ex-